

Cards and if so, the reasons for this duplicacy and additional expenses; and

(d) by when they are likely to be put in place?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) No agency has so far been selected and awarded the task of production and personalization of identity cards for the Pilot Project.

(b) The entire expenditure for implementing the Pilot Project is being borne by the Government of India.

(c) Yes, Sir. Since the Voters' Identity Card issued by the Election Commission of India is not a universal system of identification based on compulsory registration of Indian citizens, the Government propose to issue Multipurpose National Identity Cards, which apart from providing a credible individual identification system, would also have the potential to be used for multifarious purposes.

(d) The Government propose to implement the scheme in the entire country after the results of the Pilot Project are available, which is expected to be completed shortly.

#### **Security of Women and Children by Delhi Police**

\*578. SHRI R.K. ANAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that he has directed Delhi Police to pay more attention to the security of women and children in the Capital;

(b) if so, the details thereof and the steps taken by Delhi Police as desired by him for the security of women and children; and

(c) the details of cases registered for causing harm to women and children in Delhi and how many of these cases are still unsolved together with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) The Government of India

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has issued guidelines to all States and UTs to give more focused attention on improving the administration of criminal justice system and to take such measures as are necessary for prevention of crime against women. The steps taken by Delhi Police to check crime against women and children include.

- (i) establishment of a Crime Against Women Cell;
- (ii) setting up of rape Crises Intervention Centres in all the nine Police Districts;
- (iii) association of Women Police Officers in investigation of rape cases;
- (iv) setting up of Special Courts headed by Women judges to try rape cases;
- (v) networking with Non-Governmental Organisations;
- (vi) deployment of staff in plain cloths at vulnerable places;
- (vii) starting of dedicated telephone helplines;
- (viii) constitution of 'Women Mobile Teams' to attend to distress calls from women on round-the-clock basis;
- (ix) briefing of the police personnel regularly to be more vigilant to prevent crime against children;
- (x) deployment of Police personnel at schools specially to keep watch on suspicious persons at the time of opening and closing time of schools;
- (xi) advising school authorities in Delhi not to allow the children to go out of the school premises during school hours and to persuade the parents to educate the children not to mix-up/be friendly with strangers and also not to accept any gift or eatable from any unknown person; and
- (xii) collection of intelligence to identify and keep watch on gangs and persons suspected to be involved in committing crime against children.

(c) Details are given below:—

Number of cases of various crimes against Women in 2004				Number of cases of various crimes against Children in 2004			
Admitted investigation	Challaned	Pending	Untraced	Admitted investigation	Challaned	Pending	Untraced
5216	3267	1915	34	1162	659	447	62

The reasons for the cases remaining unsolved include non-receipt of forensic and other reports; non-identification of accused; migration of the accused to other countries; disappearance of accused, co-accused and witnesses; reluctance on the part of the victims to appear in the court after getting married; destruction of evidence by the victims to get over the traumatic experience; etc.

#### **Enhancement of Bilateral Trade and Investment with Chile**

\*579. SHRI B.J. PANDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that during his recent visit the Chilean President has asked for enhancement of bilateral trade and investment with our country;

(b) if so, the details of the interest shown by him;

(c) whether the Chilean delegation has signed some bilateral trade agreements with our country to limit the scope of tariff barriers to boost trade; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH): (a) and (b) The Chilean President during his recent visit to India had shown keen interest in expanding bilateral trade and investment.